LOK SABHA UNSTARRED QUESTION NO. 824 TO BE ANSWERED ON 05.02.2021

SETTING UP OF CRAFT CLUSTERS

824. DR. DNV SENTHILKUMAR S.:
DR. SUBHASH RAMRAO BHAMRE:
SHRI SUNIL DATTATRAY TATKARE:
SHRIMATI SUPRIYA SULE:
SHRI KULDEEP RAI SHARMA:
DR. AMOL RAMSING KOLHE:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has set up craft clusters with innovative design, technology and capabilities for inclusive and sustainable growth and if so, the details thereof including the objectives achieved by the craft clusters:
- (b) the number of operational craft clusters along with the number of SC/ST and OBC craftsmen beneficiaries operating in the said clusters, State-wise especially in Tamil Nadu and Maharashtra;
- (c) the details of financial and other assistance provided/utilized in setting up of craft clusters during each of the last three years including the current year;
- (d) whether the Government has evaluated the sick and closed down clusters along with their financial condition; and
- (e) if so, the details thereof including the remedial measures taken for improving the financial condition of the said clusters and reviving the closed clusters?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़्बिन इरानी)

MINISTER OF TEXTILES (SMT. SMRITI ZUBIN IRANI)

- (a) to (c): Yes, the Government has taken initiative for adoption of 65 viable craft clusters under mentorship development programme across the country and need based interventions has been provided during the year 2019-2020 and 2020-21 to these clusters to transform them in a time period of 3 years by ensuring self-sustainment of the SHG/artisans of these clusters. These clusters have been selected in such a manner that 14 are in aspirational districts, 16 are clusters of women artisans, 11 clusters of OBC & General artisans, 11 clusters of SC artisans, 9 clusters of ST artisans and 4 clusters of G.I.(Geographical Indications) Craft. In addition, benefits were extended in 145 existing clusters. Detailed financial and other informations is enclosed in Annexure.
- (d) & (e): The evaluation of the scheme has been undertaken and the recommendation have been taken note of. Accordingly, implementation in various craft pockets is being done with modifications. The Govt. continues taking up viable craft clusters across the country in larger interest of the artisans for their overall development.

Annexure refers to Part (a) to (c) of Lok Sabha Unstarred Question No. 824 for answer on 5th February 2021

INTERVENTIONS SANCTIONED (2018-2021)

Sr. No.	State	Number of Benef	Number of Beneficiaries	
		Gen/OBC	SC/ST	Total
1	Andaman & Nicobar	1330	130	1460
2	Andhra Pradesh	2695	255	2950
3	Arunachal Pradesh	0	2730	2730
4	Assam	5410	790	6200
5	Bihar	2655	420	3075
6	Chattisgarh	1165	240	1405
7	Goa	500	0	500
8	Gujarat	7050	1050	8100
9	Haryana	1133	150	1283
10	Himachal Pradesh	1600	210	1810
11	Jammu & Kashmir	5770	0	5770
12	Jharkhand	2149	280	2429
13	Karnataka	2480	270	2750
14	Kerala	1340	180	1520
15	Ladakh	0	500	500
16	Madhya Pradesh	6380	820	7200
17	Maharashtra	10049	1300	11349
18	Manipur	1305	240	1545
19	Meghalaya	1700	100	1800
20	Mizoram	0	1000	1000
21	Nagaland	0	1400	1400
22	New Delhi	1275	130	1405
23	Odisha	2745	310	3055
24	Puducherry	610	50	660
25	Punjab	1430	170	1600
26	Rajasthan	3968	650	4618
27	Sikkim	1060	100	1160
28	Tamil Nadu	1640	220	1860
29	Telangana	2900	350	3250
30	Tripura	1380	140	1520
31	Uttar Pradesh	8830	1260	10090
32	Uttrakhand	1675	230	1905
33	West Bengal	2858	180	3038
GRAND 1	TOTAL	85082	15855	100937

Year-wise Details					
	2018-19	2019-20	2020-21		
Sanctioned Amount (in					
Rs.)	11,25,75,100	9,25,14,720	6,70,57,500		
Total number of					
Beneficiaries	49737	10630	40570		